Annex IV

Master Circular

Management of Advances

Details of the borrowal accounts which have been classified as doubtful, loss or suit filed with outstanding (both under funded and non-funded) aggregating Rs. 1.00 crore and above

[Vide para 5.2.2]

1.	Name of the Company/firm
2.	Registered address of the company/firm
3.	Names of the directors/partners of defaulting company/firm
4.	Name of the branch
5.	Type of facilities and limits sanctioned under each facility
6.	Amount outstanding
7.	Nature and value of securities held in each category

Asset classification of the defaulting account

Date of classifying the account as doubtful / loss / suit filed

(specify doubtful, loss or suit filed)

Name of the Bank:

8.

9.